

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
STARRED QUESTION NO. 406  
TO BE ANSWERED ON 30.03.2017**

**Rural Development and Poverty alleviation Projects**

**406. SHRIMATI REKHA VERMA:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the project proposals related to rural development and poverty alleviation submitted to the Union Government by the State Governments during the last three years and the current year, State/UT-wise;
- (b) the number of projects out of the said projects sanctioned along with the number of projects lying pending for sanction, the reasons for their pendency along with the time by which the said projects are likely to be sanctioned, State/ UT-wise;
- (c) the amount allocated, released and utilized under various rural development and poverty alleviation schemes by the States during the said period and the steps taken or proposed to be taken to ensure full utilization of funds and timely completion of the said works by the Governments, State/UT-wise and Scheme-wise;
- (d) the achievements of the schemes under implementation during the said period, State/UT-wise; and
- (e) the number of persons belonging to Scheduled Castes and Scheduled Tribes (SC&STs) benefited by these schemes during the above period, State/UT-wise?

**ANSWER**

**MINISTER OF RURAL DEVELOPMENT**

**(SHRI NARENDRA SINGH TOMAR)**

- (a) to (e): A statement is laid on the table of the House.

**Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 406 for answer on 30.03.2017**

- (a) & (b): The Ministry of Rural Development, inter alia, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Deendayal Antyodaya Yojana - National Rural Livelihood Mission (DAY-NRLM), Deen Dayal Upadhyay - Gramin Kaushalya Yojana (DDU-GKY), Pradhan Mantri Awaas Yojana –Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY) and National Social Assistance Programme (NSAP) to bring about overall improvement in the quality of life of the people in rural areas through employment generation, strengthening of livelihood opportunities, promoting self employment, skilling of rural youths, provision of social assistance and other basic amenities. Proposals related to these programmes are received from State Governments/UT Administrations time to time which are examined and actions are taken on them as per the programme guidelines. Identification and planning of works, developing shelf of projects including determination of the order of their priority under MGNREGA is done by Gram Panachayat. The Development Plan including the shelf of project to be undertaken under MGNREGA is approved by the Gram Sabha. The status of project proposals with regard to different Rural Development Programmes are given at **Annexure-I**.
- (c) : The funds under various programmes are released to States/UTs in accordance with the programme guidelines based on their absorption capacity and utilization of available funds. The Department constantly pursues the issue of fund utilization with the state/UT governments through Performance Review Committee Meetings to ensure optimum utilization of funds and to ensure timely disbursement and sound financial management. In order to ensure that the programme benefits reach the rural poor in full measure, the Department has evolved a comprehensive multi-level and multi-tool system of monitoring and evaluation of the implementation of rural development programmes in different parts of the country which include Review by the Union Ministers, Performance Review Committee Meetings, State Vigilance & Monitoring Committees, District Development Co-ordination and Monitoring Committee named as “DISHA”, submission of reports by third party monitoring through National Level Monitors, Area Officers Schemes, Concurrent Evaluation, Impact Assessment Studies, monitoring the submission of Utilization Certificates. The State/ UT-wise funds allocated, released and expenditure incurred under various rural development schemes during last three years and current year are given at **Annexure-II**.
- (d) : The State/ UT- wise physical achievements made under various rural development schemes during the last three years and the current year are given at **Annexure-III**.
- (e) : Specific provisions have been made under rural development programmes for Scheduled Castes and Scheduled Tribes. Separate earmarking of funds is done for SCs and STs under PMAY-G and DAY-NRLM. The numbers of beneficiaries belonging to Scheduled caste and Scheduled Tribes, State/UT-wise, under MGNREGA, IAY, now restructured as PMAY-G and DAY-NRLM are given at **Annexure-IV**.



## Annexure referred to in part (a)&amp;(b) of Lok Sabha Starred Question No. 406 due for reply on 30.3.2017

## Year-wise details of proposals cleared under PMGSY

Sl.No	State	2013-14				2014-15				2015-16				2016-17			
		Value (Rs. in Crores)	No. of road works	No. of Bridges	Length in km	Value (Rs. in Crores)	No. of road works	No. of Bridges	Length in km	Value (Rs. in Crores)	No. of road works	No. of Bridges	Length in km	Value (Rs. in Crores)	No. of road works	No. of Bridges	Length in km
1	Andhra Pradesh	1,422	454	20	2,743												
2	Arunachal Pradesh	880	63	66	943	201	13	9	215					1,489	119	36	1,773
3	Assam	582	404	58	989									552	269	18	854
4	Bihar-RWD	8,163	5,163	256	11,458									1,717	1,331	70	2,760
5	Chattisgarh	861	452	118	1,485									1,455	447	81	2,516
6	Goa																
7	Gujarat	1,683	1,028	0	3,983									51	44	0	27
8	Haryana	917	83	18	989									39	5	0	53
9	Himachal Pradesh	286	141	3	800	247	77	23	548					1,710	477	43	3,013
10	Jammu & Kashmir													2,842	513	29	3,520
11	Jharkhand	1,327	729	91	2,573					26	0	19		1,718	1,022	115	3,193
	Jharkhand (IRCON)													641	331	0	1,321
12	Karnataka	1,119	343	50	2,338												
13	Kerala	694	415		1,012					3	0	1		274	84	0	320
14	Madhya Pradesh	1,186	691	112	1,941					2,403	1,681	83	4,391	1,843	875	173	2,846
15	Maharashtra	1,567	414	84	2,726	359	76	53	531								
16	Manipur	578	194	6	1,302	631	202	6	1,330								
17	Meghalaya	716	272	36	1,008												
18	Mizoram	285	29		415									554	56	0	656
19	Nagaland																
20	Odisha	2,454	1,131	158	3,925									3,285	2,408	153	10,100
21	Punjab (PMGSY II)	247	46		455	92	48	0	173	868	124	7	1,347				
22	Rajasthan	1,306	1,435		4,332									1,612	1,467	0	4,293
23	Sikkim	112	40		177	137	26	20	137					491	120	5	636
24	Tamil Nadu					360	404	6	964					758	573	22	1,367
25	Tripura	1,105	338	37	1,422									111	23	16	104
26	Uttar Pradesh	1,135	252		1,913									3,331	715	1	5,691
27	Uttarakhand	1,107	248	27	2,297									990	182	7	1,664
28	West Bengal	1,345	597		2,567	329	76	0	638					698	143	0	1,204
29	Telangana													206	37	117	69
	<b>TOTAL</b>	<b>31,076</b>	<b>14,962</b>	<b>1,140</b>	<b>53,795</b>	<b>2,356</b>	<b>922</b>	<b>117</b>	<b>4,535</b>	<b>3,300</b>	<b>1,805</b>	<b>110</b>	<b>5,738</b>	<b>26,366</b>	<b>11,241</b>	<b>886</b>	<b>47,981</b>

## Annexure-I(B)

Annexure referred to in part (a)& (b) of Lok Sabha Starred Question No. 406 due for reply on  
30.03.2017

## Details of the proposals received and approved from various States under MKSP since 2011

Sl. No	Name of the State/UT	No. of Projects Received								No. of Projects approved
		2011	2012	2013	2014	2015	2016	2017	Total	
1	Andhra Pradesh	23	5	1					29	23
2	Arunachal Pradesh	2	2		2		7		13	
3	Assam		1				1		2	2
4	Bihar	4			1			1	5	3
5	Chhattisgarh	1		4			1	1	6	2
6	Gujarat	9	1				1		11	2
7	Haryana				5	1			6	1
8	Himachal Pradesh	3							3	1
9	Jammu & Kashmir	2		1			1		4	
10	Jharkhand		15	10		1	1	1	27	11
11	Karnataka	3	2			5			10	3
12	Kerala	3	1	1	1	1	1	1	8	4
13	Madhya Pradesh	8	9	3	3	1	2		24	5
14	Maharashtra	7	1	2	2		1		13	2
15	Manipur				6			1	6	
16	Meghalaya		1						1	
17	Mizoram	8	1		1		1		11	
18	Nagaland	1	1		2				4	
19	Odisha		12	1			2	1	15	9
20	Punjab	3		1					4	
21	Puducherry						1		1	
22	Rajasthan	12	1	2			1		16	2
23	Sikkim						1		1	
24	Tamil Nadu	4	2	3					9	1
25	Tripura	2		1	1				4	
26	Uttar Pradesh	5		4	1	1			11	1
27	Uttarakhand	1		6	6				13	
28	West Bengal	2	1	1		1		1	5	2
29	Multi State		7	1					8	1
	Total	103	63	42	31	11	22	7	279	75

Note- Out of 279 projects 75 projects have been approved and remaining projects have been rejected.

**Annexure referred to in part (a)& (b) of Lok Sabha Starred Question No. 406 due for reply on  
30.03.2017**

17 states have submitted the proposals for SVEP and proposals of all the states have been approved.  
States are as follows –

<b>Sln.</b>	<b>State</b>	<b>No of blocks</b>
1	Andhra Pradesh	4
2	Bihar	6
3	Gujarat	3
4	Haryana	2
5	Jammu & Kashmir	2
6	Jharkhand	6
7	Madhya Pradesh	3
8	Maharashtra	2
9	Nagaland	2
10	Odisha	2
11	Rajasthan	2
12	Telangana	2
13	Uttar Pradesh	2
14	West Bengal	2
15	Chattisgarh	4
16	Kerala	2
17	Punjab	1
	<b>Grand Total</b>	<b>47</b>

Annexure referred to in part (a)&amp;(b) of Lok Sabha Starred Question No. 406 due for reply on 30.3.2017

## Details of projects under National Rurban Mission

	State	No. of Clusters approved in Phase-1			Status of ICAPs* Submitted / Approved
		Tribal	Non Tribal	Total	
<b>NORTHERN REGION</b>					
1	HARYANA	0	6	6	Submitted & Approved
2	HIMACHAL PRADESH	0	2	2	Submitted & Approved
3	JAMMU & KASHMIR	0	2	2	Submitted & Approved
4	PUNJAB	0	2	2	Submitted & Approved
5	UTTARAKHAND	0	2	2	Submitted & Approved
6	MADHYA PRADESH	2	5	7	Submitted & Approved
7	UTTAR PRADESH	0	10	10	Approval Pending
<b>WESTERN REGION</b>					
1	GOA	0	1	1	Submitted & Approved
2	GUJARAT	2	2	4	Submitted & Approved
3	MAHARASHTRA	1	6	7	Submitted & Approved
4	RAJASTHAN	1	4	5	Submitted & Approved
<b>EASTERN REGION</b>					
1	BIHAR	0	4	4	Submitted & Approved
2	CHHATTISGARH	2	2	4	Submitted & Approved
3	JHARKHAND	1	2	3	Submitted & Approved
4	ODISHA	2	3	5	Submitted & Approved
5	WEST BENGAL	1	6	7	Submitted & Approved
<b>SOUTHERN REGION</b>					
1	ANDHRA PRADESH	1	4	5	Submitted & Approved
2	KARNATAKA	1	2	3	Submitted & Approved
3	KERALA	0	4	4	Submitted & Approved
4	TAMIL NADU	0	5	5	Submitted & Approved
5	TELANGANA	1	3	4	Submitted & Approved
<b>NE STATES</b>					
1	ARUNACHAL PRADESH	1	0	1	Submitted & Approved
2	MANIPUR	0	1	1	Submitted & Approved
3	MEGHALAYA	1	0	1	Submitted & Approved
4	MIZORAM	0	1	1	Submitted & Approved
5	NAGALAND	0	1	1	Submitted & Approved
6	SIKKIM	0	1	1	Submitted & Approved
7	TRIPURA	0	2	2	Submitted & Approved
	<b>GRAND TOTAL</b>	<b>17</b>	<b>83</b>	<b>100</b>	<b>90 ICAPs approved in 27 States</b>

\*ICAP-Integrated cluster Action Plan





**Annexure referred to in part (c) of the Lok Sabha Starred Question No 406 due for reply on 30.03.2017  
State/UT-wise funds released and expenditure incurred under MGNREGA**

(In Lakhs)

S. No.	State	Central Release				Expenditure*			
		2013-14	2014-15	2015-16	2016-17 till 22/03/2017	2013-14	2014-15	2015-16	2016-17 till 22/03/2017
1	ANDHRA PRADESH	475049.00	290314.10	307380.33	382238.22	529342.76	283946.01	454312.67	461998.52
2	ARUNACHAL PRADESH	13852.67	2704.16	4395.10	15675.99	9593.54	3441.52	6593.63	11076.43
3	ASSAM	57349.95	50023.46	87830.06	108248.53	69976.59	50310.65	62119.16	143466.82
4	BIHAR	158070.67	95968.24	102412.26	156913.96	202702.34	108170.99	162412.73	214358.06
5	CHHATTISGARH	144602.31	150570.49	106341.30	223080.60	202397.60	175421.54	128300.94	266707.92
6	GUJARAT	33530.02	35442.93	30598.72	64323.81	48902.62	47121.78	42863.61	70362.75
7	HARYANA	37687.81	16715.29	12470.72	28771.33	38161.54	21647.06	14242.44	28307.45
8	HIMACHAL PRADESH	47797.09	35542.86	39610.32	38860.83	56959.21	40623.27	39155.90	53360.14
9	JAMMU AND KASHMIR	60315.73	52171.08	55801.83	80408.52	76971.19	39159.25	76824.74	74900.40
10	JHARKHAND	62143.28	72433.41	97879.90	166102.02	91244.10	102908.13	133166.60	159670.41
11	KARNATAKA	159606.81	171687.07	99155.27	225864.88	206841.31	167569.57	182219.12	315168.28
12	KERALA	127710.93	158758.02	152633.88	158248.96	130056.59	161696.54	148350.34	220800.62
13	MADHYA PRADESH	183982.44	245163.12	236732.20	324891.62	261894.50	280536.80	249992.63	332604.32
14	MAHARASHTRA	115292.02	79951.77	123834.73	165599.64	127467.66	160988.49	185106.58	201864.36
15	MANIPUR	23100.00	21997.13	25532.29	34370.41	25476.92	26713.59	23120.72	29500.52
16	MEGHALAYA	27106.21	27785.90	22182.56	86069.23	31849.02	30934.71	27367.37	75742.58
17	MIZORAM	24474.27	11141.23	28517.36	14451.26	26037.67	11420.13	29859.36	9029.31
18	NAGALAND	29214.80	11305.27	26665.95	50152.80	29479.90	15781.96	19501.68	49342.60
19	ODISHA	75752.84	103530.34	147941.05	189526.84	128680.21	106892.48	205202.71	207484.04
20	PUNJAB	22615.48	18948.18	24533.37	49073.46	25891.90	21350.00	30022.67	52246.72
21	RAJASTHAN	205943.32	297609.87	269583.23	478631.86	262961.00	325186.44	326864.19	504331.34
22	SIKKIM	10684.17	7386.41	8623.44	13262.56	10889.61	7734.68	9714.33	12769.98
23	TAMIL NADU	469021.12	378180.33	547037.47	455232.91	393853.20	391954.05	625453.81	532404.57
24	TELANGANA	0.00	191996.00	182484.92	180684.74	5058.52	190374.75	237859.85	170795.53
25	TRIPURA	94366.49	63662.48	135894.19	101629.14	107504.47	82239.49	137152.73	113479.80
26	UTTAR PRADESH	289639.01	251341.40	269569.44	391585.94	346067.61	313908.73	297613.41	402235.92
27	UTTARAKHAND	33000.50	28636.22	45076.65	51434.88	38083.54	31845.33	49253.14	69704.45
28	WEST BENGAL	289438.19	374495.29	471174.20	480926.24	372517.24	401287.47	484791.75	679805.80
29	ANDAMAN & NICOBAR	1918.10	1301.94	1035.72	801.40	1788.27	904.58	333.15	135.67
30	GOA	205.86	137.95	246.82	425.85	297.40	457.15	300.59	302.80
31	LAKSHADWEEP	16.93	45.06	11.85	0.00	73.64	70.50	29.83	22.59
32	PUDUCHERRY	879.98	739.69	1292.57	346.92	1136.83	650.20	917.82	1058.31
	<b>Total</b>	<b>3274368.00</b>	<b>3247686.69</b>	<b>3664479.70</b>	<b>4717835.34</b>	<b>3860158.50</b>	<b>3603247.84</b>	<b>4391020.20</b>	<b>5465039.01</b>

\* This includes the state share and unspent balance of the previous year.

Annexure referred to in part (c) of the Lok Sabha Starred Question No. 406 due for reply on 30.3.2017  
Funds Allocated, Released and Utilized under PMAY-G

(Rs in Lakhs)

S.No.	State	2013-14 <sup>^</sup>			2014-15 <sup>^</sup>			2015-16*			2016-17*		
		Central Allocation	Central Release	Utilization	Central Allocation	Central Release	Utilization	Central Allocation	Central Release	Utilization	Central Allocation	Central Release	Utilization
1	ANDHRA PRADESH	113374.342	114122.778	155874.010	42729.188	42660.114	50545.920	28818.242	28113.322	48480.528	42015.732	21712.785	0.000
2	ARUNACHAL PRADESH	4831.031	5706.507	328.120	1416.257	1813.737	175.290	952.509	4240.285	0.000	8218.813	5236.120	0.000
3	ASSAM	97521.240	90006.560	54071.022	128586.168	92867.665	120627.922	86481.143	87865.745	82512.892	199853.190	124447.798	52102.115
4	BIHAR	331160.543	295703.992	147107.730	153019.468	103487.974	229093.627	103203.063	90718.460	128073.100	356963.850	211427.064	20337.695
5	CHATTISGARH	26252.536	50327.441	37852.253	23417.646	39984.452	22028.924	17990.121	14025.750	24892.418	130380.059	71325.663	63422.312
6	GOA	761.985	380.289	474.010	320.277	540.429	0.000	216.009	268.143	135.600	569.573	284.785	351.700
7	GUJARAT	58997.094	26652.670	37870.956	18621.643	5041.494	43441.224	12559.255	12274.953	19843.286	63590.769	36527.407	8867.670
8	HARYANA	9859.680	9831.139	7794.250	18985.094	9492.490	13689.515	12804.383	9174.585	9915.190	14306.851	7153.425	6347.760
9	HIMACHAL PRADESH	4139.236	4226.623	4712.230	2742.505	1433.542	2310.030	1849.666	2191.749	2378.047	4434.526	3100.078	1293.600
10	JAMMU & KASHMIR	9347.319	5642.490	123.304	7888.384	4232.385	806.550	5320.273	5363.087	3520.882	15482.321	4465.820	0.000
11	JHARKHAND	36724.517	35268.666	25481.549	27137.023	21030.137	18307.346	18302.402	29740.267	27392.944	129233.556	69767.981	34056.057
12	KARNATAKA	48024.508	49293.631	45507.360	51867.695	28524.509	111288.510	34981.856	60406.492	110329.255	52098.194	15028.468	523.981
13	KERALA	25013.462	22626.021	27283.871	32247.234	16075.332	30510.350	21748.954	35717.191	39334.023	18226.794	9113.400	13397.549
14	MADHYA PRADESH	61762.399	47268.564	46372.064	62891.875	57020.431	18774.425	42417.048	57139.162	45806.572	250875.103	140720.466	138807.750
15	MAHARASHTRA	75093.747	75540.131	92243.308	102822.276	94599.371	97972.731	69347.868	34673.934	58472.892	128991.627	64495.815	58578.160
16	MANIPUR	5633.393	3649.979	1221.019	3270.353	2715.770	485.215	2199.489	4681.350	366.000	10292.410	5576.180	1089.487
17	MEGHALAYA	9749.275	8063.524	8548.094	5920.633	4629.682	6779.118	3981.945	4950.954	2879.213	15492.237	7746.120	963.113
18	MIZORAM	2574.534	2570.022	1320.924	908.185	455.242	216.254	610.803	759.240	277.425	4371.685	2389.246	379.650
19	NAGALAND	7340.446	7328.368	0.000	1039.151	4575.011	826.918	698.885	1068.221	0.000	8322.765	4510.827	0.000
20	ODISHA	70031.181	84418.513	72173.895	87693.074	68403.594	6751.427	70154.488	98281.938	167460.955	221739.930	128011.342	49144.320
21	PUNJAB	10681.358	2739.947	577.388	30985.911	0.000	2122.850	20898.262	1124.292	370.035	13697.740	6848.870	0.000
22	RAJASTHAN	46736.143	46886.921	65563.282	55154.412	41385.736	64895.095	37198.563	39834.597	54494.040	140096.149	75647.352	49894.615
23	SIKKIM	1009.929	877.032	7.540	1288.122	1287.467	1207.500	866.332	433.166	239.650	2381.207	1190.605	182.150
24	TAMIL NADU	48363.671	56206.021	43725.732	29172.571	38213.492	22960.523	23069.206	21273.315	22011.236	98715.060	61609.368	19010.719
25	TELANGANA	It was a part of Andhra Pradesh			36752.189	41035.176	53671.630	24787.640	24787.526	34360.100	28526.670	0.000	0.000
26	TRIPURA	9399.841	12800.434	1461.941	6704.136	12244.450	5452.933	6640.164	6876.038	5651.684	21587.693	12925.115	2269.285
27	UTTAR PRADESH	162543.863	145531.682	124292.873	232213.428	161431.103	240079.986	156614.954	158312.826	197584.152	322032.515	223980.445	107608.059
28	UTTARAKHAND	8210.640	6405.187	2788.557	6694.360	4004.400	5375.782	4514.971	4164.847	5499.323	9880.774	7197.870	2761.603
29	WEST BENGAL	101496.871	86566.870	52715.890	236310.748	210429.278	213040.580	159378.367	172273.428	305116.270	244362.205	122181.105	125957.675
30	ANDAMAN AND NICOBAR	1517.639	221.312	109.250	631.692	0.000	75.940	443.290	0.000	0.000	196.367	0.000	0.000
31	DADRA & NAGAR HAVELI	305.698	0.000	NR	162.367	81.172	39.030	113.945	56.972	0.000	282.832	0.000	0.000
32	DAMAN & DIU	118.179	0.000	NR	44.284	0.000	0.000	31.077	0.000	0.000	49.881	0.000	0.000
33	LAKSHADWEEP	137.474	137.470	1.210	16.656	0.000	0.000	11.689	0.000	0.000	70.920	0.000	0.000
34	PUDUCHERRY	776.607	0.000	0.000	300.000	0.000	0.000	400.000	0.000	0.000	400.00	0.000	0.000
<b>Total &gt;&gt;&gt;</b>		<b>1389490.380</b>	<b>1297000.783</b>	<b>1057603.632</b>	<b>1409955.005</b>	<b>1109695.635</b>	<b>1383553.144</b>	<b>969606.860</b>	<b>1010791.835</b>	<b>1397397.712</b>	<b>2557740.000</b>	<b>1444621.520</b>	<b>757347.025</b>

\* Figures reported by States/UTs on Awaasoft as on 22.03.2017, ^ Figures reported by States/UTs on MPR/MIS

Note- Utilization of funds reported against total available fund which include Central release, State share, interest accrued and miscellaneous receipt in the respective Financial Year.

Release also includes funds released for previous year as committed liability and under special projects.

## Annexure referred to in part (c) of Lok Sabha Starred Question No. 406 due for reply on 30.3.2017

## Details of Allocation, Release and Expenditure under PMGSY

Sl. No.	Name of the State	2013-14		2014-15		2015-16		2016-17		
		Release	Expenditure	Release	Expenditure	Release	Expenditure	Allocation	Release (upto 14.3.2017)	Expenditure (upto Feb, 2017)
1	Andhra Pradesh	5	152.56	32.98	330.25	379.20	411.53	197.59	197.59	199.34
2	Arunachal Pradesh	8	249.36	345.92	362.58	375.00	390.81	205.90	205.92	322.11
3	Assam	240.49	699.01	316.07	538.22	347.82	475.20	402.00	303.19	216.91
4	Bihar	850.83	1844.95	1548.16	2259.30	2781.00	1776.87	3000.00	2867.00	2693.51
5	Chhattisgarh	0	713.58	270.75	925.18	1195.93	759.94	534.01	365.61	292.30
6	Goa	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Gujarat	519.24	477.4	418.77	685.91	1104.68	793.66	31.00	31.04	40.42
8	Haryana	0	8.19	218.96	383.83	602.79	291.81	23.76	23.76	57.65
9	Himachal Pradesh	0	148.13	99.40	215.04	314.44	315.88	310.00	175.95	186.02
10	Jammu And Kashmir	523.24	534.01	416.60	422.73	839.33	258.39	756.00	392.61	0.00
11	Jharkhand	21.86	539.55	249.48	785.02	865.00	552.44	868.00	526.59	419.17
12	Karnataka	5	7.68	237.00	411.23	648.23	279.40	260.00	256.40	291.81
13	Kerala	1.5	121.15	151.41	190.59	342.00	160.16	180.00	135.46	205.76
14	Madhya Pradesh	615	1393.07	708.00	1667.32	2375.32	1798.39	1678.29	1679.05	1195.57
15	Maharashtra	0	383.5	212.53	540.37	752.90	622.66	606.00	296.57	480.07
16	Manipur	4.03	139.67	100.00	173.94	273.94	284.70	396.37	393.21	191.71
17	Meghalaya	0	37.7	62.56	83.24	145.80	119.31	206.09	206.09	154.21
18	Mizoram	0	26.6	54.74	72.35	127.09	44.11	93.36	93.36	74.07
19	Nagaland	0	77.45	58.99	50.47	109.46	30.42	8.05	8.05	2.08
20	Odisha	758.92	1605.72	1051.50	1666.10	2717.60	1857.50	1650.00	1620.58	1302.26
21	Punjab	117.68	295.61	310.21	285.03	595.24	236.52	135.00	135.00	196.26
22	Rajasthan	427.06	718.35	425.66	649.97	1075.63	776.33	565.50	558.83	415.36
23	Sikkim	1.97	90.57	94.59	94.50	189.09	121.01	123.95	88.82	75.20
24	Tamil Nadu	343.48	383.39	239.65	580.72	820.37	98.03	254.00	254.00	0.00
25	Telangana			0.88	0.00	0.88	281.45	146.03	146.03	8.78
26	Tripura	98.83	232.76	187.36	322.83	510.19	250.36	447.00	292.27	900.57
27	Uttar Pradesh	511.93	824.2523	638.70	1002.26	1640.96	1083.39	998.00	984.34	315.36
28	Uttarakhand	0	260.64	314.92	425.17	740.09	455.24	529.35	397.52	753.54
29	West Bengal	306.17	1130.44	1193.80	1414.20	2608.00	1259.84	1356.00	669.18	157.71
	<b>TOTAL</b>	<b>5360.23</b>	<b>13095.29</b>	<b>9959.57</b>	<b>16538.35</b>	<b>24477.96</b>	<b>15785.36</b>	<b>15961.23</b>	<b>13303.98</b>	<b>11147.76</b>

Note- Total Expenditure is greater than Released amount in respective Financial Year due to State share and interest accrued on programme fund.



Annexure referred to in part (c) of the Lok Sabha Starred Question No. 406 due for reply on 30.3.2017

## Status of Statewise Allocation, Release and Expenditure under NRLM

(Rs. In lakhs)

NAME OF STATES/UTs	2013-14					2014-15					2015-16					2016-17	Total Cental Allocation	Cental Release	Expenditure
	Cental Allocation	Cental Release			Expenditure*	Cental Allocation	Cental Release			Expenditure*	Cental Allocation	Cental Release			Expenditure				
		NRLM (Including Interest Subvention (Cat.-II))	NRLM (Including Interest Subvention (Cat.-II))	NRLP			RSETI	NRLM (Including Interest Subvention (Cat.-II))	NRLM (Including Interest Subvention (Cat.-II))			NRLP	RSETI	NRLM (Including Interest Subvention (Cat.-II))		NRLM (Including Interest Subvention (Cat.-II))			
2	3	4	5	6	7	8	9	10	11	12	13	14	15	17	18	19	20	21	22
Andhra Pradesh	23466.00	22063.98	1691.93	400.00	31738.25	20301.00	8157.36	0.00	111.50	4069.20	2680.53	3289.45	1753.40	125.78	2353.52	1185.81	1778.73	0.00	4189.67
Bihar	19616.00	3060.50	63.07		16804.78	10142.00	0.00	10909.50	0.00	58730.92	5690.71	1241.90	1050.30	407.00	43203.27	4835.89	4835.90	5842.63	22584.79
Chattisgarh	4405.00	2202.50	1234.2	182.25	16804.78	2208.00	0.00	3255.00	80.35	5441.06	1265.58	0.00	3777.78	111.02	8013.42	1074.08	537.04	2259.15	7130.42
Goa											153.75	75.00	0.00	0.00	0.00	150.00	75.00	0.00	0.00
Gujarat	3201.00	490.50			2273.01	1652.00	0.00	2046.00	116.07	3075.85	916.37	0.00	501.32	0.00	3156.09	765.19	382.60	1074.00	2636.43
Haryana	2028.00	731.20		330.00	550.00	1009.00	0.00	0.00	0.00	1732.78	546.41	693.66	0.00	89.25	1194.64	450.18	450.18	0.00	918.38
Himachal Pradesh	966.00	394.03		99.00		466.00	0.00	0.00	0.00	455.60	231.68	97.38	0.00	0.00	527.86	189.59	94.80	0.00	307.50
Jammu & Kashmir	3552.94	2837.79			1373.00	4871.00	3750.00	0.00	89.00	4560.81	2031.38	4267.54	0.00	194.46	4523.41	2500.00	2368.00	0.00	2462.20
Jharkhand	7423.00	1136.50	3401.13		4854.99	3692.00	0.00	5778.87	0.00	11620.64	2143.55	0.00	9269.43	275.00	19612.87	1823.41	911.71	5350.20	10114.94
Karnataka	9489.00	4744.50	1167.94	341.00	1913.55	5606.00	601.35	829.50	142.86	3775.01	2191.83	1471.30	2945.30	0.00	9653.59	1535.07	767.54	1493.50	1809.13
Kerala	4537.00	3272.00	301.35	154.00	3737.69	2396.00	677.17	1296.72	62.50	3447.86	977.90	1005.64	2003.26	0.00	2987.43	688.78	511.88	0.00	1396.05
Madhya Pradesh	9305.00	4497.00	4643.74	300.00	11120.76	4719.00	0.00	10560.00	0.00	17216.17	2709.81	0.00	8641.50	274.85	18132.11	2300.98	3097.82	4404.00	13677.11
Maharashtra	12866.00	6433.00	3998.30	264.00	12968.53	6732.00	0.00	1516.00	0.00	15776.32	3651.46	4101.48	5502.00	274.19	15887.97	3034.46	3034.46	4455.77	9962.70
Odisha	10655.00	3692.50	1250.00	197.00	5239.82	5730.00	0.00	0.00	133.93	7738.92	2854.41	937.02	3836.00	221.38	10725.66	2325.13	1162.57	2967.27	10255.15
Punjab	1020.00	494.31		198.00	1371.00	484.00	0.00	0.00	84.82	677.21	262.72	122.37	0.00	196.38	980.73	218.78	109.39	0.00	429.02
Rajasthan	5276.00	974.00			1749.02	2754.00	0.00	0.00	0.00	1205.13	1417.07	0.00	495.00	341.00	4937.92	1165.63	1165.64	1145.64	5152.07
Tamil Nadu	11679.00	5839.50	1414.50	103.75	7139.44	7329.00	826.00	2534.59	0.00	20508.87	2602.08	2050.22	1923.50	317.13	12677.06	1797.46	1797.46	1873.50	2987.40
Telengana							6585.44	0.00	0.00	229.61	1915.71	1480.54	0.00	0.00	3126.11	847.01	423.51	0.00	720.50
Uttar Pradesh	28747.00	5731.50	2618.43		574.25	14223.00	0.00	0.00	0.00	5658.06	8261.14	3575.83	2230.31	0.00	10852.46	6962.06	5163.55	4192.00	15874.15
Uttarakhand	1634.00	699.13		77.00	59.00	772.00	0.00	0.00	0.00	450.32	434.61	0.00	0.00	0.00	603.26	366.56	291.56	0.00	749.38
West Bengal	11558.00	5236.20	4172.64	154.00	5430.55	7028.00	2016.68	3617.25	0.00	8847.28	3221.30	3880.16	2000.00	0.00	15119.93	2583.93	3490.93	2536.20	8663.56
A&N Islands																25.00	12.50	0.00	0.00
Daman & Diu																25.00	0.00	0.00	0.00
D & N Haveli																25.00	12.50	0.00	0.00

Lakshadweep																25.00	12.50	0.00	0.00
Pondicherry		0.00				350.00	135.34	0.00	4.45	0.00	475.00	150.00	0.00	0.00	0.00	250.00	125.00	0.00	0.00
<b>TOTAL</b>	<b>171423.94</b>	<b>74530.64</b>	<b>25957.23</b>	<b>2800.00</b>	<b>125702.42</b>	<b>102464.00</b>	<b>22749.34</b>	<b>42343.43</b>	<b>825.48</b>	<b>175217.62</b>	<b>46635.00</b>	<b>28439.49</b>	<b>55381.80</b>	<b>2827.44</b>	<b>188269.31</b>	<b>37150.00</b>	<b>32612.77</b>	<b>37593.86</b>	<b>122020.54</b>
Arunachal Pradesh		358.21				226.00	0.00	0.00	0.00	0.00	161.82	0.00	0.00	0.00	68.51	As per the approval given by Cabinet, for North Eastern States funds will be provided out of the total NE allocation under NRLM on demand basis i.e as per the approved Annual Action Plan 2016-17	300.00	0.00	184.45
Assam	18897.00	5329.93	3445.01	88.00	6278.73	7103.00	0.00	0.00	0.00	7997.20	4588.89	0.00	500.00	231.00	9404.06		3500.00	2207.26	5071.94
Manipur	1328.00	178.19				467.00	0.00	0.00	0.00	206.74	285.71	0.00	0.00	0.00	142.64		392.62	0.00	169.72
Meghalaya	1462.00	640.42		11.00	47.92	467.00	0.00	0.00	0.00	22.11	319.00	0.00	0.00	11.00	561.89		400.00	0.00	344.24
Mizoram	472.00	279.31			298.00	207.00	64.00	0.00	4.47	239.76	74.75	329.50	354.50	0.00	97.93		1600.00	0.00	684.65
Nagaland	1046.00	1441.04		22.00	733.00	318.00	185.00	0.00	8.93	968.35	221.66	545.22	789.50	0.00	658.46		1200.00	0.00	461.56
Sikkim	459.00	145.01				146.00	0.00	0.00	0.00	0.00	82.43	72.00	0.00	1.88	143.07		564.66	0.00	101.31
Tripura	2643.00	1317.74		66.00		866.00	0.00	0.00	0.00	414.70	535.74	226.44	0.00	0.00	746.73		1350.00	0.00	1314.84
<b>TOTAL</b>	<b>26307.00</b>	<b>9689.85</b>	<b>3445.01</b>	<b>187.00</b>	<b>7357.65</b>	<b>9800.00</b>	<b>249.00</b>	<b>0.00</b>	<b>13.40</b>	<b>9848.86</b>	<b>6270.00</b>	<b>1173.16</b>	<b>1644.00</b>	<b>243.88</b>	<b>11823.29</b>	<b>21850.00</b>	<b>9307.28</b>	<b>2207.26</b>	<b>8332.71</b>
<b>GRAND TOTAL</b>	<b>197730.94</b>	<b>84220.49</b>	<b>29402.24</b>	<b>2987.00</b>	<b>133060.07</b>	<b>112264.00</b>	<b>22998.34</b>	<b>42343.43</b>	<b>838.88</b>	<b>185066.48</b>	<b>52905.00</b>	<b>29612.65</b>	<b>57025.80</b>	<b>3071.32</b>	<b>200092.60</b>	<b>59000.00</b>	<b>41920.05</b>	<b>39801.12</b>	<b>130353.25</b>

\* Including interest subvention category II

\*\*Expenditure Against Total Available Funds which also includes State share, Opening Balance and Misc. Receipts

**Annexure referred to in part (c) of the Lok Sabha Starred Question No 406 due for reply on 30.03.2017  
State/UT-wise expenditure incurred under DDU-GKY during the last three year and the current year**

(Rs. In Lakh)

S.N	States/ Uts	2013-14	2014-15	2015-16	2016-17 (As on 20.03.2017)
1	A&N Islands	-	-	-	-
2	Andhra Pradesh	4956.639	-	8619.250	-
3	Arunachal Pradesh	-	222.075	-	61.000
4	Assam	-	5245.284	3337.446	10046.830
5	Bihar	-	315.455	5637.000	3606.000
6	Chandigarh	-	-	-	
7	Chhattisgarh	1010.282	2604.193	145.000	8947.199
8	D&N Haveli	-	-	-	
9	Delhi	-	-	-	
10	Goa	-	-	-	60.000
11	Gujarat	3172.500	703.230	225.537	82.755
12	Haryana	1641.460	860.890	598.601	58.038
13	Himachal Pradesh	25.500	-	342.908	3670.435
14	J&K	6518.656	3773.851	2266.698	6787.816
15	Jharkhand	5362.545	50.736	153.000	6464.429
16	Karnataka	2765.140	2246.028	7485.552	256.738
17	Kerala	-	5979.986	139.000	114.000
18	Madhya Pradesh	1953.262	2800.517	188.000	7546.455
19	Maharashtra	-	-	9665.578	96.065
20	Manipur	-	-	-	461.000
21	Meghalaya	-	-	-	461.000
22	Mizoram	-	-	-	460.500
23	Nagaland	-	-	-	461.000
24	Odisha	1715.367	8233.757	4214.820	2195.443
25	Pondicherry	-	-	-	
26	Punjab	161.070	-	2862.500	
27	Rajasthan	7608.180	-	375.500	63.000
28	Sikkim	-	662.020	-	460.500
29	Tamilnadu	-	-	4390.225	2590.999
30	Telangana	-	-	4422.000	
31	Tripura	744.174	930.331	131.000	3838.949
32	Uttar Pradesh	5168.603	17064.776	1048.129	505.198
33	Uttarakhand	0.000	-	65.091	1891.121
34	West Bengal	187.499	1047.851	146.000	8890.369
35	Multi-State	13906.160	4122.440	1504.475	512.634
	<b>Total</b>	<b>56897.037</b>	<b>56863.420</b>	<b>57963.310</b>	<b>70589.473</b>

## Annexure referred to in part (d) of the Lok Sabha Starred Question No 406 due for reply on 30.03.2017

## State/UT-wise total households and persondays provided employment under MGNREGA

S.No	State	No. of HH Provided Employment (In lakh)				No. of Persondays generated (In lakh)			
		2013-14	2014-15	2015-16	2016-17 till 22/03/2017	2013-14	2014-15	2015-16	2016-17 till 22/03/2017
1	ANDHRA PRADESH	60.40	32.97	36.03	38.35	2994.70	1555.87	1991.09	1851.63
2	ARUNACHAL PRADESH	1.40	1.36	1.81	1.95	36.56	19.05	50.46	74.26
3	ASSAM	12.62	9.67	15.02	14.44	298.47	210.89	486.44	414.56
4	BIHAR	20.59	10.36	14.89	21.77	862.35	352.73	671.44	779.37
5	CHHATTISGARH	25.12	17.48	21.74	20.49	1298.94	555.79	1014.02	814.02
6	GUJARAT	5.79	5.13	5.57	6.83	230.30	181.52	225.45	258.06
7	HARYANA	3.25	2.18	1.69	2.68	117.88	61.65	48.48	77.46
8	HIMACHAL PRADESH	5.39	4.53	4.23	5.02	282.50	190.73	177.33	215.14
9	JAMMU AND KASHMIR	6.58	3.32	6.53	5.24	338.12	120.90	316.39	239.03
10	JHARKHAND	11.39	11.11	11.26	16.87	436.22	453.28	585.68	669.38
11	KARNATAKA	14.50	10.95	12.37	17.35	718.86	433.70	599.08	844.47
12	KERALA	15.24	13.80	15.06	14.38	866.03	588.72	741.74	637.63
13	MADHYA PRADESH	29.09	27.89	27.02	26.46	1229.48	1172.10	1237.58	1022.97
14	MAHARASHTRA	11.44	11.60	12.75	13.74	517.36	613.88	763.50	663.16
15	MANIPUR	4.55	4.69	4.74	5.04	113.23	101.17	75.33	98.71
16	MEGHALAYA	3.64	3.51	3.68	3.99	215.88	167.35	199.71	244.19
17	MIZORAM	1.78	1.94	1.90	1.89	133.65	43.60	131.26	166.25
18	NAGALAND	4.08	4.05	4.17	4.19	183.80	89.93	218.76	252.42
19	ODISHA	17.10	14.68	19.98	18.55	711.82	534.84	894.49	681.24
20	PUNJAB	4.12	2.89	4.74	5.23	134.68	64.60	144.35	147.68
21	RAJASTHAN	36.15	36.85	42.21	45.35	1838.56	1685.46	2341.32	2447.25
22	SIKKIM	0.63	0.57	0.65	0.67	44.03	24.13	43.84	41.43
23	TAMIL NADU	62.68	56.58	60.53	61.91	3677.23	2679.65	3686.75	3563.22
24	Telangana		24.63	25.62	24.19		1047.27	1416.67	915.63
25	TRIPURA	5.91	5.82	5.70	5.77	521.61	511.76	538.75	442.43
26	UTTAR PRADESH	49.95	39.16	54.36	48.44	1753.60	1312.72	1822.49	1471.54
27	UTTARAKHAND	3.97	4.56	5.44	5.25	165.62	147.50	223.96	215.26
28	WEST BENGAL	61.33	51.20	61.11	55.14	2296.34	1697.08	2865.07	2077.05
29	ANDAMAN AND NICOBAR	0.17	0.13	0.09	0.09	8.03	5.11	2.57	2.46
30	GOA	0.05	0.07	0.06	0.06	1.15	1.72	1.07	1.09
31	LAKSHADWEEP	0.01	0.00	0.00	0.00	0.14	0.13	0.03	0.00
32	PUDUCHERRY	0.39	0.30	0.33	0.31	8.45	3.78	5.62	5.36
	Total	479.30	413.97	481.31	491.67	22035.58	16628.59	23520.72	21334.35



Annexure referred to in part (d) of the Lok Sabha Starred Question No. 406 due for reply on 30.3.2017  
House Targetted and Constructed under PMAY-G for the last three years and current year

S.No.	State	2013-14 <sup>^</sup> House Constructed	Units in Nos		
			2014-15 <sup>^</sup> House constructed	2015-16* House constructed	2016-17* House constructed
1	ANDHRA PRADESH	270399	46722	64998	29883
2	ARUNACHAL PRADESH	8339	110	1	0
3	ASSAM	184408	99704	71831	158098
4	BIHAR	816305	493874	278393	561854
5	CHATTISGARH	41511	27274	24197	48698
6	GOA	1714	1093	27	535
7	GUJARAT	136470	65355	39752	32112
8	HARYANA	19163	7196	13106	10985
9	HIMACHAL PRADESH	6271	1620	3034	3739
10	JAMMU & KASHMIR	19476	1736	1989	226
11	JHARKHAND	69503	30681	29878	113079
12	KARNATAKA	107210	104098	156539	34811
13	KERALA	59620	46448	50946	48900
14	MADHYA PRADESH	84358	45465	19462	300847
15	MAHARASHTRA	167379	45082	122317	54952
16	MANIPUR	7238	1248	96	276
17	MEGHALAYA	12608	10076	863	1104
18	MIZORAM	2687	276	378	373
19	NAGALAND	8343	1114	638	16
20	ODISHA	155363	11474	276360	66482
21	PUNJAB	23696	2120	71	1446
22	RAJASTHAN	68578	92069	64892	83207
23	SIKKIM	1596	1538	214	436
24	TAMIL NADU	111410	28869	29394	2759
25	TELANGANA		57437	84242	0
26	TRIPURA	16245	23056	6248	5865
27	UTTAR PRADESH	368322	220739	159917	451415
28	UTTARAKHAND	17162	4196	7748	6515
29	WEST BENGAL	219553	182128	359394	349271
30	ANDAMAN AND NICOBAR	2646	148	0	0
31	DADRA & NAGAR HAVELI	441	0	0	0
32	DAMAN & DIU	197	0	0	0
33	LAKSHADWEEP	171	0	0	0
34	PUDUCHERRY	1318	0	0	0
<b>Total &gt;&gt;&gt;</b>		<b>3009700</b>	<b>1652737</b>	<b>1832425</b>	<b>1856912</b>

\* Figures reported by States/UTs on Awaasoft as on 22.03.2017

^ Figures reported by States/UTs on MPR/MIS





## Annexure referred to in part (d) of Lok Sabha Starred Question No.406 due for 30.3.2017

## Status of Statewise SHGs formed, Revolving Fund (RF) and Community Investment Fund (CIF) disbursed under DAY-NRLM

S.No.	State	2013-14					2014-15					2015-16					2016-17 (upto Jan., 17)					
		SHG Promoted	RF Disbursed		CIF Disbursed		SHG Promoted	RF Disbursed		CIF Disbursed		SHG Promoted	RF Disbursed		CIF Disbursed		SHG Promoted	RF Disbursed		CIF Disbursed		
			No of SHGs	Amount in lakh	No of SHGs	Amount in lakh		No of SHGs	Amount in lakh	No of SHGs	Amount in lakh		No of SHGs	Amount in lakh	No of SHGs	Amount in lakh		No of SHGs	Amount in lakh	No of SHGs	Amount in lakh	No of SHGs
1	ANDHRA PRADESH	10055	0	0.00	0	0.00	15354	0	0.00	0	0.00	11467	0	0	0	0	0	0	0	0.00	0	0.00
2	ASSAM	20111	7642	1135.60	421	210.50	10271	16096	2414.40	3805	2024.00	13682	13298	1964.8	8620	3581.79	14481	9560	1280.50	3716	1555.25	
3	BIHAR	26396	12629	1890.00	6487	4024.61	41245	16689	2501.55	15914	9487.15	107695	51884	7778.6	51072	8661.15	153450	39979	5993.97	38323	5879.15	
4	CHHATTISGARH	4227	1718	257.70	598	276.10	5797	4887	720.10	3252	1945.95	10152	7446	1116.9	4893	3321.075	20424	7939	1187.04	4979	2864.50	
5	GOA																					
6	GUJARAT	7339	4127	426.36	215	107.50	4651	2635	296.65	1165	579.30	26329	5458	431.75	1330	646.02	23308	5864	683.85	2170	1021.62	
7	JHARKHAND	6505	3810	571.50	2182	1089.00	9017	7309	1094.70	5276	2694.18	10900	8586	1285.01	8374	5728.453	29762	11747	1761.00	7084	3893.22	
8	KARNATAKA	1063	1919	287.85	0	0.00	12698	1680	246.60	957	764.70	11611	262	39.3	3708	3881.4	3183	515	75.40	3805	3493.69	
9	KERALA	3908	0	0.00	0	0.00	2140	3029	302.90	950	142.50	2954	853	112.95	871	425.5	9031	533	59.80	671	325.30	
10	MADHYA PRADESH	13501	7216	987.99	5470	2587.12	16527	11010	1488.73	9857	6362.87	42650	24071	3105.26	11879	7362.88	32125	13635	1669.02	7854	4071.64	
11	MAHARASHTRA	6865	2706	398.71	504	278.13	16971	8856	1288.78	2878	1655.29	17013	10283	1506.27	2282	1246.35	17923	9104	1346.97	2916	1469.05	
12	ODISHA	5605	2835	348.11	562	280.90	11205	4842	646.45	400	201.00	6835	4824	656.7	6294	3119.402	10353	9660	1390.30	9931	5887.61	
13	RAJASTHAN	2128	472	70.80	25	27.50	932	869	130.35	221	132.60	23249	3315	493.35	1716	1788.82	20808	3957	589.60	2591	2848.56	
14	TAMIL NADU	21501	0	0.00	0	0.00	10745	7107	1017.79	0	0.00	10672	4062	517.055	2624	1456.35	6139	4206	611.90	3310	1660.66	
15	TELANGANA	5600	0	0.00	0	0.00	12600	0	0.00	0	0.00	6622	0	0	0	0	0	0	0.00	0	0.00	
16	UTTAR PRADESH	1816	240	22.93	0	0.00	3741	2003	241.25	106	53.00	20852	8461	1212.23	2577	2353.41	16735	13741	2059.15	8344	7229.95	
17	WEST BENGAL	40169	18143	2486.65	0	0.00	3928	4761	667.93	0	0.00	12758	8106	1115.181	1770	766.409	20349	10065	1482.13	12275	4856.50	
18	HARYANA	804	366	54.58	0	0.00	2342	1407	209.28	659	329.50	1093	716	107.085	268	132.6	3307	1496	150.25	497	273.93	
19	HIMACHAL PRADESH	221	100	13.60	0	0.00	785	256	36.50	0	0.00	630	344	47.1	164	106.2	901	228	28.25	21	10.95	
20	JAMMU AND KASHMIR	2368	1599	205.30	360	158.00	3803	3158	472.95	3114	1269.90	3675	3579	536.85	3437	1374.8	6458	1695	254.25	1765	703.20	
21	PUNJAB	56	207	27.29	72	36.00	572	402	59.93	366	201.25	1235	949	142.35	338	263.725	1448	568	60.85	172	74.60	
22	UTTARAKHAND	206	0	0.00	0	0.00	548	158	15.80	0	0.00	717	411	41.1	245	186.24	2083	898	89.95	499	481.70	
23	ARUNACHAL PRADESH	0	0	0.00	0	0.00	0	0	0.00	0	0.00	0	0	0	0	0	121	0	0.00	0	0.00	
24	MANIPUR	0	0	0.00	0	0.00	0	0	0.00	0	0.00	0	0	0	0	0	422	188	28.20	0	0.00	
25	MEGHALAYA	0	0	0.00	0	0.00	134	0	0.00	0	0.00	618	135	19.965	13	9.75	865	474	70.12	38	21.75	
26	MIZORAM	436	244	36.60	0	0.00	288	404	50.00	0	0.00	51	39	5.25	0	0	1125	239	35.10	249	132.00	

27	NAGALAND	1051	315	47.25	0	0.00	630	664	99.60	0	0.00	39	414	62.1	60	30	1045	1	0.15	300	113.43
28	SIKKIM	0	0	0.00	0	0.00	0	0	0.00	0	0.00	0	0	0	0	0	814	662	99.30	0	0.00
28	TRIPURA	0	0	0.00	0	0.00	152	87	9.40	0	0.00	913	620	74.65	244	145.19	1382	706	85.90	324	195.25
29	Puducherry																0	0	0.00	0	0.00
	<b>Total:</b>	<b>181931</b>	<b>66288</b>	<b>9268.83</b>	<b>16896</b>	<b>9075.3667</b>	<b>187076</b>	<b>98309</b>	<b>14011.63</b>	<b>48920</b>	<b>27843.195</b>	<b>344412</b>	<b>158116</b>	<b>22371.8</b>	<b>112779</b>	<b>46587.5</b>	<b>398042</b>	<b>147660</b>	<b>21092.95</b>	<b>111834</b>	<b>49063.50</b>



**Annexure referred to in part (d) of the Lok Sabha Starred Question No 406 due for reply on 30.03.2017  
State/UT-wise candidates trained under DDU-GKY**

	State	Trained During FY 13-14	Trained during FY 14-15	Trained during FY 15-16	Trained during FY 16-17 till Feb 2017
1	Andhra Pradesh	84242	4846	4013	11121
2	Arunachal Pradesh	0	0	0	0
3	Assam	1821	1654	5010	7267
4	Bihar	12231	9547	8248	7743
5	Chandigarh	0	0	0	0
6	Chhattisgarh	6863	2073	11007	6767
7	Dadra & Nagar Haveli	0	0	0	0
8	Nct Delhi	0	0	0	0
9	Goa	0	0	0	0
10	Gujarat	3738	7564	9894	2192
11	Haryana	453	1291	13409	9956
12	Himachal Pradesh	2693	0	0	0
13	Jammu And Kashmir	13426	15011	18609	6935
14	Jharkhand	6377	2690	10326	7383
15	Karnataka	1610	129	12426	9985
16	Kerala	150	0	5255	10516
17	Madhya Pradesh	11313	2943	13883	10654
18	Maharashtra	3929	0	2091	3307
19	Manipur	109	0	0	0
20	Meghalaya	1626	0	0	0
21	Mizoram	0	0	0	0
22	Nagaland	503	0	0	0
23	Odisha	22359	12342	28959	29112
24	Pondicherry	0	0	261	0
25	Punjab	1413	0	0	0
26	Rajasthan	1745	3404	23143	3837
27	Sikkim	0	0	304	0
28	Tamil Nadu	9244	16985	25054	113
29	Telangana	0	0	3554	7636
30	Tripura	0	0	305	1110
31	Uttar Pradesh	12038	3423	69070	10407
32	Uttarakhand	945	0	1588	0
33	West Bengal	2191	2218	3983	2186
34	Daman & Diu	0	0	0	0
35	Lakshdweep	0	0	0	0
36	Andaman & Nicobar Islands	0	0	0	0
	<b>Total</b>	<b>2,01,019</b>	<b>86,120</b>	<b>2,70,392</b>	<b>1,48,227</b>



**Annexure referred to in part (e) of the Lok Sabha Starred Question No 406 due for reply on 30.03.2017  
State/UT-wise households and persondays provided employment for SCs/STs under MGNREGA**

(In lakh)

S.No	State	No. of HH Provided Employment								No. of Persondays generated							
		2013-14		2014-15		2015-16		2016-17 as on 24/03/2017		2013-14		2014-15		2015-16		2016-17 as on 24/03/2017	
		SC	ST	SC	ST	SC	ST	SC	ST	SC	ST	SC	ST	SC	ST	SC	ST
1	ANDHRA PRADESH	14.97	7.73	8.30	3.32	8.99	3.64	9.51	3.80	693.46	440.46	355.03	185.62	448.49	244.20	422.53	213.29
2	ARUNACHAL PRADESH	0.001	1.31	0.001	1.28	0.001	1.66	0.001	1.79	0.02	33.38	0.01	17.13	0.02	46.29	0.06	66.79
3	ASSAM	0.79	2.27	0.62	1.76	0.85	2.96	0.75	2.97	19.66	48.30	12.80	31.98	25.86	91.95	18.98	85.90
4	BIHAR	5.88	0.43	2.80	0.18	3.68	0.26	5.00	0.38	251.35	18.13	99.07	5.71	166.66	12.24	182.16	13.77
5	CHHATTISGARH	2.45	9.26	1.81	5.86	2.09	8.08	2.00	7.35	117.20	521.05	60.12	178.06	85.15	431.77	74.79	312.71
6	GOA	0.001	0.02	0.003	0.02	0.002	0.01	0.002	0.02	0.04	0.38	0.06	0.48	0.04	0.27	0.03	0.38
7	GUJARAT	0.41	2.54	0.33	2.28	0.36	2.62	0.44	2.76	17.64	94.59	12.61	72.28	16.52	95.17	19.84	94.28
8	HARYANA	1.56	0.00	1.01	0.00	0.91	0.00	1.41	0.00	57.15	0.01	27.00	0.00	23.99	0.00	39.44	0.01
9	HIMACHAL PRADESH	1.53	0.37	1.26	0.33	1.17	0.32	1.40	0.37	80.35	20.82	51.70	15.75	47.76	14.75	60.03	17.43
10	JAMMU AND KASHMIR	0.44	1.02	0.18	0.67	0.41	1.05	0.33	0.92	20.24	53.74	5.68	24.37	18.46	53.14	13.96	44.46
11	JHARKHAND	1.40	4.53	1.39	4.30	1.34	4.45	2.01	5.83	56.12	161.81	61.49	161.18	70.93	228.36	81.71	219.21
12	KARNATAKA	2.35	1.09	1.74	0.84	2.10	1.08	2.94	1.58	114.24	57.05	68.66	35.45	96.81	53.84	137.01	78.70
13	KERALA	2.25	0.42	2.25	0.44	2.39	0.49	2.29	0.50	146.16	25.42	102.93	22.79	128.84	28.71	109.93	27.28
14	MADHYA PRADESH	5.01	9.66	4.55	8.76	4.38	9.15	4.37	10.01	211.60	402.47	187.80	337.49	199.23	403.99	167.85	368.05
15	MAHARASHTRA	1.11	2.31	1.16	2.17	1.21	2.49	1.27	2.76	51.42	101.78	62.14	114.61	70.13	147.24	59.01	134.22
16	MANIPUR	0.13	2.30	0.13	2.32	0.14	2.36	0.14	2.36	1.64	74.58	3.10	52.17	1.51	43.33	2.97	41.59
17	MEGHALAYA	0.03	3.30	0.03	3.23	0.03	3.38	0.03	3.73	1.83	192.98	1.20	157.33	1.10	186.48	1.66	233.89
18	MIZORAM	0.00	1.77	0.00	1.93	0.00	1.93	0.00	1.88	0.03	133.29	0.01	43.44	0.03	132.15	0.03	165.30
19	NAGALAND	0.04	3.82	0.03	3.81	0.04	3.92	0.04	4.01	1.05	173.78	0.51	85.02	1.34	207.01	1.91	246.06
20	ODISHA	2.93	6.34	2.41	5.63	3.39	7.39	3.14	6.55	116.41	290.58	84.72	222.51	142.33	373.30	110.85	259.13
21	PUNJAB	3.19	0.001	2.28	0.001	3.69	0.001	4.04	0.001	103.58	0.04	49.54	0.01	110.56	0.04	111.90	0.03
22	RAJASTHAN	7.22	8.57	7.38	8.86	8.56	9.78	9.27	9.96	365.04	481.09	332.34	444.95	487.82	566.01	511.76	554.98
23	SIKKIM	0.03	0.24	0.02	0.22	0.03	0.25	0.03	0.25	1.86	17.65	1.02	8.61	1.94	16.80	1.74	15.89
24	TAMIL NADU	18.33	0.90	16.34	0.68	17.11	0.81	17.26	0.82	1090.79	47.92	775.54	29.93	1042.57	44.85	1021.45	39.91
25	TELANGANA			5.79	3.95	6.03	4.15	5.66	4.05			249.49	187.60	341.49	239.99	215.55	179.57
26	TRIPURA	1.08	2.41	1.03	2.40	1.02	2.33	1.02	2.38	90.84	225.54	88.23	227.07	93.32	233.35	73.92	207.82
27	UTTAR PRADESH	17.59	0.50	13.89	0.35	19.01	0.55	15.98	0.47	615.07	18.04	455.20	10.84	636.37	19.87	475.44	13.88
28	UTTARAKHAND	0.71	0.11	0.78	0.14	0.93	0.22	0.90	0.21	30.87	4.31	26.72	4.04	39.67	9.46	38.81	9.19
29	WEST BENGAL	19.50	5.72	16.21	4.58	19.45	5.34	17.39	4.76	769.01	221.55	546.27	142.73	943.55	244.04	653.24	183.67
30	ANDAMAN AND NICOBAR	0.00	0.02	0.00	0.01	0.00	0.004	0.00	0.01	0.00	0.69	0.00	0.41	0.00	0.08	0.00	0.21
31	LAKSHADWEEP	0.00	0.01	0.00	0.01	0.00	0.001	0.00	0.00	0.00	0.14	0.00	0.12	0.00	0.03	0.00	0.001
32	PUDUCHERRY	0.12	0.00	0.10	0.00	0.11	0.00	0.11	0.00	2.99	0.01	1.33	0.00	1.87	0.01	1.94	0.00
	Total	111.04	78.93	93.82	70.31	109.40	80.66	108.73	82.47	5027.64	3861.55	3722.31	2819.69	5244.36	4168.69	4610.52	3827.60

**Annexure referred to in part (e) of the Lok Sabha Starred Question No. 406 due for reply on 30.3.2017**  
**House Sanctioned to SC&ST beneficiaries under PMAY-G for the last three years and current year**

Units in Nos

S.No.	State	2013-14^		2014-15^		2015-16*		2016-17*	
		House Sanctioned		House Sanctioned		House Sanctioned		House Sanctioned	
		SC	ST	SC	ST	SC	ST	SC	ST
1	ANDHRA PRADESH	42717.00	72301.00	24346	12230	12037	22542	11011	23085
2	ARUNACHAL PRADESH	0.00	480.00	2	170	16	0	16	0
3	ASSAM	20139.00	26004.00	22139	31016	27791	13862	27791	13862
4	BIHAR	308787.00	16590.00	163631	6469	5605	65341	5605	65341
5	CHATTISGARH	6668.00	38186.00	4503	19008	26855	7402	26855	7402
6	GOA	29.00	160.00	17	168	70	18	70	18
7	GUJARAT	7486.00	40086.00	3571	14857	15011	3620	15011	3623
8	HARYANA	14942.00	16.00	16093	13	4	7575	4	7575
9	HIMACHAL PRADESH	5726.00	1040.00	3742	752	562	1825	562	1825
10	JAMMU & KASHMIR	0.00	241.00	0	12	2346	787	2346	787
11	JHARKHAND	9914.00	32606.00	3637	12282	26178	9217	26178	9217
12	KARNATAKA	52069.00	29783.00	43523	30502	32321	44949	32321	44949
13	KERALA	19186.00	3545.00	15013	4105	4395	20300	4395	20300
14	MADHYA PRADESH	23878.00	50826.00	15010	44784	55871	18184	55872	18184
15	MAHARASHTRA	9800.00	88675.00	46122	78348	70679	34922	71059	34089
16	MANIPUR	85.00	2835.00	37	720	3989	84	4118	84
17	MEGHALAYA	2632.00	10911.00	27	9966	5551	6	5551	6
18	MIZORAM	3501.00	363.00	0	279	497	0	476	0
19	NAGALAND	0.00	0.00	0	1332	500	1	500	1
20	ODISHA	36668.00	58710.00	3863	12451	77682	40245	77682	40245
21	PUNJAB	745.00	0.00	2965	0	6	1411	6	2952
22	RAJASTHAN	17687.00	65420.00	14316	65904	50969	7016	50969	7016
23	SIKKIM	287.00	503.00	556	957	335	49	335	49
24	TAMIL NADU	51901.00	3104.00	28630	1499	2325	42631	3237	54275
25	TELANGANA	It was a part of Andhra Pradesh		17207	15902	16748	10907	17025	11265
26	TRIPURA	2693.00	0.00	2078	0	5756	2029	5756	2029
27	UTTAR PRADESH	159949.00	7283.00	223092	3746	7266	213472	7266	213472
28	UTTARAKHAND	6615.00	396.00	5738	1079	1141	2969	1141	2969
29	WEST BENGAL	54341.00	23462.00	154229	66274	61896	180849	61896	180849
30	ANDAMAN AND NICOBAR	0.00	0.00	0	0	0	0	0	0
31	DADRA & NAGAR HAVELI	0.00	0.00	0	223	0	0	0	0
32	DAMAN & DIU	0.00	0.00	0	0	0	0	0	0
33	LAKSHADWEEP	0.00	0.00	0	0	5	0	5	0
34	PUDUCHERRY	0.00	0.00	0	0	0	0	0	0
<b>Total &gt;&gt;&gt;</b>		<b>858445.00</b>	<b>573526.00</b>	<b>814087</b>	<b>435048</b>	<b>514407</b>	<b>752213</b>	<b>515059</b>	<b>765469</b>

## Annexure IV(C)

Annexure referred to in part (e) of the Lok Sabha Starred Question No 406 due for reply on 30.03.2017

Physical progress under DAY-NRLM since inception till January, 2017

Sl No	State	Scheduled Caste					Scheduled Tribe				
		SHG Promoted	RF Disbursed		CIF Disbursed		SHG Promoted	RF Disbursed		CIF Disbursed	
			No of SHGs	Amount in lakh	No of SHGs	Amount in lakh		No of SHGs	Amount in lakh	No of SHGs	Amount in lakh
1	Andhra Pradesh	147281	0	0.00	0	0.00	36176	0	0.00	0	0.00
2	Assam	8799	5102	749.55	1720	809.10	18367	12416	1817.00	5064	2247.80
3	Bihar	164290	46070	6907.70	45263	12749.21	7533	2126	318.90	2029	653.79
4	Chhatisgarh	3421	2054	308.10	1093	676.04	20914	12122	1801.65	7073	4367.26
5	Gujarat	18788	4525	426.85	680	337.00	72282	27593	2370.46	3489	1614.99
6	<b>Jharkhand</b>	6226	3157	468.55	2088	1194.25	28547	17677	2638.60	13854	7976.48
7	Karnataka	6633	1914	280.55	2382	2810.55	3815	1037	153.20	1266	1510.58
8	Kerala	20721	342	49.90	139	68.20	5907	63	9.45	19	9.05
9	Madhya Pradesh	25373	6822	893.30	3248	2063.70	76329	42197	5645.72	25168	15535.85
10	Maharashtra	8559	4653	678.59	1581	852.50	17801	8316	1222.70	2166	1169.96
11	Odisha	28137	6100	846.64	4051	2473.20	32672	12384	1631.22	6533	3310.24
12	Rajasthan	12917	2477	369.40	1562	1673.67	25622	3569	531.78	1914	2084.08
13	Tamil Nadu	40446	4643	646.87	1650	768.27	1831	308	44.96	77	32.35
14	Telangana	2042	0	0.00	0	0.00	1361	0	0.00	0	0.00
15	Uttar Pradesh	16980	10120	1507.10	5069	4461.42	593	372	55.80	201	232.90
16	West Bengal	34526	18915	2624.90	5238	2109.08	9326	3939	556.46	909	391.95
17	Haryana	3934	2103	276.37	730	369.28	0	0	0.00	0	0.00
18	Himachal Pradesh	940	343	46.65	58	41.25	110	45	5.80	1	0.75
19	Jammu & Kashmir	1621	1272	190.80	1144	458.00	1009	516	77.40	447	178.80
20	Punjab	2449	1430	194.64	599	375.15	0	0	0.00	0	0.00
21	Uttarakhand	979	388	38.90	171	154.49	425	144	14.25	30	24.85
22	Arunachal	0	0	0.00	0	0.00	97	0	0.00	0	0.00
23	Manipur	0	0	0.00	0	0.00	215	74	11.10	0	0.00
24	Meghalaya	0	0	0.00	0	0.00	1610	667	98.65	128	89.25
25	Mizoram	0	0	0.00	0	0.00	1924	911	123.60	249	125.00
26	Nagaland	0	0	0.00	0	0.00	2787	1575	236.25	300	113.43
27	Sikim	63	30	4.50	0	0.00	384	200	30.00	0	0.00
28	Tripura	297	143	17.70	44	26.40	1556	908	105.90	343	205.74
	<b>Total:</b>	<b>555422</b>	<b>122603</b>	<b>17527.55</b>	<b>78510</b>	<b>34470.76</b>	<b>369193</b>	<b>149159</b>	<b>19500.85</b>	<b>71260</b>	<b>41875.09</b>



## ANNEXURE-III (C)

Annexure referred to in part (d) of Lok Sabha Starred Question No.406 due for 30.3.2017

Target Length and Achievement under PMGSY (2012-13 to 2016-17)

(Length in Km)

S.No.	States/UTs	2013-14		2014-15		2015-16		2016-17 (upto Oct,16)	
		Target Length	Length completed	Target Length	Length completed	Target Length	Length completed	Target Length	*Length completed (upto Oct,16)
1	2	5	6	7	8	9	10	11	12
1	Andhra Pradesh	475.00	191.58	514.00	595.13	600.00	849.73	1350.00	453.44
2	Arunachal Pradesh	340.00	489.04	450.00	546.58	511.00	512.67	650.00	1326.99
3	Assam	650.00	957.96	720.00	869.81	810.00	477.63	750.00	722.60
4	Bihar	3840.00	3163.86	2900.00	3631.92	4000.00	3730.08	6540.00	3492.65
5	Chattisgarh	1900.00	1292.05	620.00	2648.14	1950.00	1859.48	2750.00	537.09
6	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Gujarat	200.00	896.29	990.00	1892.16	2000.00	1670.68	400.00	40.22
8	Haryana	30.00	3.28	355.00	633.39	390.00	318.99	52.00	53.54
9	Himachal Pradesh	550.00	134.49	260.00	484.96	650.00	755.31	500.00	813.49
10	Jammu & Kashmir	1285.00	891.79	750.00	934.66	975.00	488.11	1050.00	1547.59
11	Jharkhand	1880.00	1030.73	703.00	1750.32	1340.00	1346.24	3000.00	1457.15
12	Karnataka	90.00	211.43	650.00	627.68	715.00	831.23	800.00	586.14
13	Kerala	240.00	192.46	348.00	345.74	310.00	363.94	430.00	189.62
14	Madhya Pradesh	3350.00	3006.27	2100.00	5180.92	4433.00	4453.23	6200.00	2593.47
15	Maharashtra	440.00	448.88	550.00	499.97	780.00	892.13	1900.00	718.94
16	Manipur	160.00	533.12	236.00	300.01	390.00	543.82	790.00	1038.24
17	Meghalaya	40.00	23.68	105.00	44.59	130.00	193.29	400.00	222.42
18	Mizoram	50.00	77.28	115.00	48.60	104.00	136.54	200.00	115.40
19	Nagaland	190.00	293.20	160.00	215.30	175.00	129.00	150.00	362.50
20	Odisha	3460.00	3063.22	2400.00	3842.68	3055.00	3779.98	6200.00	3114.22
21	Punjab	340.00	730.38	650.00	737.46	650.00	545.00	450.00	379.99
22	Rajasthan	1580.00	2290.31	1550.00	3233.33	2600.00	2420.75	3000.00	324.18
23	Sikkim	175.00	99.36	100.00	120.92	156.00	344.50	150.00	176.94
24	Tamil Nadu	685.00	747.94	379.00	1965.28	1200.00	318.38	800.00	594.13
25	Telangana**					325.00	514.83	900.00	257.66
26	Tripura	170.00	291.46	250.00	239.42	250.00	352.12	400.00	290.94
27	Uttar Pradesh	2320.00	1109.79	1445.00	2000.34	2500.00	5032.15	3900.00	2348.67
28	Uttarakhand	500.00	405.16	625.00	714.62	900.00	1191.06	1000.00	1168.62
29	West Bengal	2010.00	2741.38	1850.00	2232.88	1750.00	2398.48	4100.00	708.35

\* Length completed during 2016-17 is as per OMMAS.

\*\*United Andhra Pradesh till the year 2014-15



**Annexure referred to in part (e) of the Lok Sabha Starred Question No 406 due for reply on 30.03.2017  
State-wise SC and ST candidates trained under DDU-GKY**

Sl. No.	State	2013-14		2014-15		2015-16		2016-17 till Feb	
		SC trained	ST trained	SC trained	ST trained	SC trained	ST trained	SC trained	ST trained
1	ANDHRA PRADESH	1380	931	821	203	993	275	3590	895
2	ASSAM	1011	462	821	203	334	795	632	1354
3	BIHAR	2327	992	1275	113	3071	136	3760	149
4	CHHATTISGARH	2354	3892	504	917	1927	3114	1545	2247
5	GUJARAT	2138	2166	821	203	1052	3596	304	935
6	HARYANA	345	5	721	2	7196	26	6967	23
7	HIMACHAL PRADESH	1361	78	0	0	0	0	0	0
8	JHARKHAND	1581	2541	821	203	1161	2559	1083	2147
9	KARNATAKA	1279	519	109	29	3682	1093	3858	1031
10	KERALA	97	59	24	3	1248	183	3257	430
11	MADHYA PRADESH	5579	2163	821	203	2295	2605	2297	2346
12	MAHARASHTRA	1341	943	0	0	427	287	880	533
13	MANIPUR	40	1	0	0	0	0	0	0
14	MEGHALAYA	31	2063	0	0	0	0	0	0
15	NAGALAND	1	493	0	0	0	0	0	0
16	ODISHA	3141	3669	2997	4935	5175	7398	6784	8728
17	RAJASTHAN	694	626	2131	863	11193	5063	2420	985
18	SIKKIM	0	0	0	0	5	98	0	0
19	TAMIL NADU	843	29	345	0	8501	0	50	0
20	TELANGANA	0	0	0	0	1182	350	3311	883
21	TRIPURA	0	0	0	0	39	104	187	445
22	UTTAR PRADESH	5986	1187	821	203	24901	492	4893	87
23	UTTARAKHAND	398	119	0	0	0	0		
24	WEST BENGAL	1322	169	821	203	1391	161	995	104
	<b>TOTAL</b>	<b>33249</b>	<b>23107</b>	<b>13856</b>	<b>8283</b>	<b>75776</b>	<b>28337</b>	<b>46813</b>	<b>23320</b>

**Annexure referred to in part (a)& (b) of Lok Sabha Starred Question No. 406 due for reply on 30.03.2017  
Dedicated fund proposals under Livelihoods projects under National Rural Livelihoods Project (NRLP)**

Sl. No	name of the state	Name of the proposal	Area proposed to be covered.	No. of farmers involved
1	Jharkhand	Project Proposal for the promotion of Rural Enterprise under NTFP (Lac & Tamarind) through Value Chain Approach (VCA) under WB Project, Jharkhand	Gumla, Simdega, Khunti And W. Singhbhum	21000
2		Promotion of Vegetable Rural Enterprise through Value Chain Approach (VCA)	Ranchi, Simdega, West Singhbhum, Pakur, Latehar, Giridih and Palamau	
3	Madhya Pradesh	NTFP PROCUREMENT AND PROCESSING UNIT Livelihood Enhancement by NTFP	Sheopur District	4500
4	Odisha	The proposal for Livelihoods Cluster Promotion in Odisha through Value Chain Approach for Cashew in South Odisha	12 blocks of Koraput, Rayagada and Gajapati districts	16100
5		The Proposal for Livelihoods Cluster Promotion in Odisha through Value Chain Approach in Mango and ginger	12 blocks of Koraput, Rayagada and Gajapati districts	
6		The Proposal for Livelihoods Cluster Promotion in Odisha through Value Chain Approach in Hill broom	12 blocks of Koraput, Rayagada and Gajapati districts	
7	Maharashtra	Expansion of Agro-horticulture interventions for transformative impact	9 blocks in 4 districts (Gondia, Gadchiroli, Thane, Palghar)	52600
8		Institutionalizing community-based fisheries and feed seed rearing system	11 blocks of 3 districts (Gondia, Gadchiroli, Yavatmal)	
9		Approach to Goatary intervention in Special Livelihoods Initiative	13 blocks in 4 districts (Osmanabad, Yavatmal, Wardha, Gondia)	
10	Madhya Pradesh	Proposal for dairy value chain development in select districts of Madhya Pradesh under NRLP	400 villages in 4 blocks of 3 districts	14000



**Annexure referred to in part (a)& (b) of Lok Sabha Starred Question No. 406 due for reply on 30.03.2017  
Proposal approved under dedicated fund for Financial Inclusion under National Rural Livelihood Project**

Sl	State	Title of Proposal	Units proposed
1	Bihar	Conducting feasibility study for replication of Streenidhi model in Bihar	State level
2	Chhattisgarh	Alternative Banking Channels to ensure Financial Services at doorstep for Rural Chhattisgarh	70 BC points
3	Jharkhand	Alternative Banking Channels to ensure Financial Services at doorstep for Rural Jharkhand	225 BC points (22 units)
4	Jharkhand	Mobile Based Financial Services Delivery	10 blocks
5	Jharkhand	Strengthening Community Fund Management Systems & Processes at cluster level federations	15 CLF
6	Karnataka	Setting up an alternate Financing Channel for delivery of Financial services to SHGs	State level
7	Maharashtra	Assured Credit Source through Community Based Financial Institution (CBFI)	6 CLF
8	Maharashtra	Doorstep banking services to rural community through business correspondent model	350 BC points
9	Maharashtra	Samvaad – Improved repayment through rural BPO	State Level
10	Maharashtra	Transaction in SHGs using Mobile Technology	8 blocks
11	Maharashtra	Improved access to credit through partnership with NABAFIN, Pvt Banks and RRBs	3 districts
12	MP	Enhancing Financial Inclusion through Bank Correspondent Agents	217 BC points
13	Odisha	Promoting Block Level Federation (BLF) as comprehensive Financial Inclusion Hub	32 GPLF
14	Tamil Nadu	Setting up an Women Cooperative Bank for supplementing credit and other financial service delivery to SHG and SHG Members for taking up income generating activities	State Level
15	West Bengal	Establishing specialized institution for delivery of financial services to institutions of poor (SHGs)	State Level
16	West Bengal	Mobile Based Financial Services Delivery	9 blocks
17	Odisha	Proposal for promoting SHG Members/ GPLF as BC Agents	200 BC points
18	Assam	Proposal for promoting SHG Members as BC Agents	160 BC points
19	Bihar	Strengthening Service Delivery Capacity of RRBs through Specialized Centers for SHG Bank Linkage and Allied Services	77 Blocks
20	Bihar	Community Managed Alternate Banking Channel To Ensure Total Financial Inclusion	77 blocks
21	Rajasthan	Developing Community Institution to provide door step financial services through SHG members as Business Correspondent Agents in Rajasthan	216 BC points
22	Rajasthan	Strengthening Cluster Level Federations in selected NRLP blocks in Rajasthan	6 blocks
23	Rajasthan	Setting up Development Financial Institution for Women SHG in Rajasthan	State Level

**Annexure referred to in part (a)& (b) of Lok Sabha Starred Question No. 406 due for reply on 30.03.2017  
Proposals under Dedicated funds for Convergence under National Rural Livelihood Project**

Sl No	Name of SRLM	Title of Project	Coverage
1	Jharkhand State Rural Livelihoods Mission	Development of Model Convergence Blocks	04 Districts, 7 Blocks and 603 Villages
2	Sanjeevini-Karnataka State Rural Livelihoods Mission	Convergence	04 Districts, 04 Talukas, and 146 GPs, 673 Villages
3	Umed, Maharashtra	Convergence	06 Districts, 09 Blocks
4	RGAVP-Rajasthan	Convergence	03 Districts, 03 Blocks, 3169 Villages
5	Tamil Nadu State Rural Livelihoods Mission	Convergence	04 Districts, 06 Blocks, 166 GPS
6	Uttar Pradesh State Rural Livelihoods Mission	Convergence	06 Districts, 06 Blocks, 400 Villages
7	Jeevika- Bihar	Convergence with SBM & FNHSW	04 districts, 7 Blocks and 88 Panchayats
8	Bihan-Chhattisgarh	Convergence of Schemes and NSAPs	05 Districts, 05 Blocks and 382 Panchayats
9	West Bengal State Rural Livelihoods Mission	Convergence	01 District, 04 Blocks, 34 GPs, 516 Villages
	<b>Total</b>		<b>37 Districts and 51 Blocks</b>



